

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 11.08.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 1581/2009	1. OS 365/2014
2. OS 131/2010	2. OS 115/2010
3. OS 409/2013	3. OS 637/2013
4. OS 231/2012	4. OS 181/2009
5. MISC. 51/2014	5. OS 1113/2009
6. MVC 59/2014	6. OS 285/2017
<u>HEARING</u>	7. OS 383/2018
7. OS 689/2013	8. OS 3/2018
8. OS 5/2018	9. FDP 39/2009
9. OS 1102/2009	10. OS 93/2016
10. OS 231/2015	

Judge, I/C. Senior Civil
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC
LIST OF CASES TAKEN ON BOARD ON 11-08-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	206/2017	Argument	11.	OS	393/2018	Argument
2	OS	347/2016	Argument	12	OS	11/2009	Hearing
3	OS	90/1996	Hearing	13	OS	483/2007	Hearing
4	OS	64/2005	Hearing	14	OS	45/2009	Hearing
5	OS	74/2006	Hearing	15	OS	243/2016	Hearing
6	OS	355/2007	Hearing	16	OS	462/2017	Hearing
7	OS	211/2016	Hearing	17	OS	275/2014	Hearing
8	OS	233/2020	Hearing	18	OS	32/2016	Evidence
9	OS	296/2015	Evidence	19	OS	90/2019	Evidence
10	OS	237/2016	Evidence	20	OS	78/2020	Orders

[Signature] 10/8/2020
 Addl. Civil Judge & J M
 Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.